

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 45 of 2014

Dated :16th April, 2014

In the matter of:

Paschim Gujarat Vij Co. Ltd. & Ors.

....Appellant(s)

Versus

G.E.R.C & Ors.

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

05.05.2014.

COURT MASTER